## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO.3828

TO BE ANSWERED ON THE 9<sup>TH</sup>AUGUST, 2016/SHRAVANA 18, 1938, (SAKA)

**COMPLAINTS AGAINST MCD OFFICIAL** 

†3828. SHRI CHANDRAKANT KHAIRE: SHRI RAM TAHAL CHOUDHARY: SHRI LAXMI NARAYAN YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints against the officials of Municipal Corporation of Delhi (MCD) regarding negligence, corrupt practices and other irregularities committed by the officials of MCD through Toll Free Telephone No. 1266;
- (b) if so, the number of such complaints received and the action taken against the guilty officials separately during each of the last three years and the current year;
- (c) whether the Government has conducted any enquiry during the said period and if so, the details and outcome thereof;
- (d) whether the Government has also set up Vigilance Department to check corruption cases in MCD;
- (e) if so, the total number of such cases reported and the action taken against the guilty during the said period; and
- (f) the other effective measures taken by the Government to check such cases in future?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): The Municipal Corporation of Delhi (MCD) is a body corporate which functions under the provisions of the Delhi Municipal Corporation Act, 1957. The Central Government does not interfere in the day-to-day functioning of the MCD.

The Directorate of Local Bodies, Govt. of NCT of Delhi has informed that no such complaint regarding corruption is received on Toll Free No. 1266 till date in Central Control Room. However, the Central Control Room receives complaints regarding Unauthorized construction, Water Logging, Stray Animals and other public grievances.

(c) to (e): The Vigilance Departments of North, South and East Delhi Municipal Corporations have been set-up to serve as central agency to assume overall responsibility for performing punitive and preventive vigilance.

The Vigilance Department of North, South & East Delhi Municipal Corporations conducts investigation in respect of complaints received from other sources where there was prima facie some substance in allegations against the employees of MCDs found out. The details of cases registered by each Municipal Corporation along with action taken from January, 2013 till date is at Annexure-'A.'

(f): The preventive checks/inspections are carried out by the Vigilance

Departments of all the three DMCs from time to time.

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Annexure "A"

The details of action taken against the delinquent officials of South, DMC from January, 2013 to till date (i.e. 03.08.2016)

#### **SOUTH DELHI MUNICIPAL CORPORATION**

Year	No. of RDA cases registered	No. of RDA cases finalized	No. of pending RDA cases	No. of Officials involved	No. of Officials penalized	No. of Officials exonerated / dropped	No. of remaining officials involved in pending RDA cases
Jan'13 to Dec. 13	52	18	34	62	06	19	37
Jan'14 to Dec. 14	40	09	31	85	02	10	73
Jan'15 to Dec; 15	44	05	39	64	01	06	57
Jan'16 to till date	23	01	22	25		01	24
Total	159	33	126	236	09	36	191

#### • Regular Departmental Action

The details of action taken against the delinquent officials of North DMC from January, 2013 to till date (i.e. 03.08.2016)

#### NORTH DELHI MUNICIPAL CORPORATION

Year	No. of RDA cases registered	No RDA finalized	No. of pending RDA cases	No. of Officials involved	No. of Officials penalized	No. of Officials exonerated / dropped	No. of remaining officials involved in pending RDA cases
Jan'13 to Dec. 13	73	39	34	116	35	24	57
Jan'14 to Dec. 14	63	21	42	89	16	13	60
Jan'15 to Dec; 15	80	26	54	111	26	06	79
Jan'16 to till date	61	03	58	103	01	06	96
Total	277	89	188	419	78	49	292

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The details of action taken against the delinquent officials of East DMC from January, 2013 to July 2016.

#### **EAST DELHI MUNICIPAL CORPORATION**

Year	No. of RDA cases registered	No. of RDA cases finalized	No. of pending RDA cases	No. of Officials involved	No. of Officials penalized	No. of Officials exonerated / dropped	No. of remaining officials involved in pending RDA cases
Jan'13 to Dec. 13	27	07	20	45	11	00	34
Jan'14 to Dec. 14	30	06	24	54	09	01	44
Jan'15 to Dec; 15	34	07	27	69	20	01	48
Jan'16 to July, 16	21	01	20	39	01	01	37
Total	112	21	91	207	41	03	163

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